

By E-Mail/Special Messenger

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2019/5607/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Smti Selina Begum
District & Sessions Judge
Kamrup, Amingaon

Dated Guwahati, the 20th September, 2019.

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJKA/6148/19 dated 13.09.2019.

Madam,

With reference to the above, I am directed to inform that you are allowed to avail LTC for the current block period 2018-2021, during the ensuing Puja vacation w.e.f. 09.10.2019 to 14.10.2019, to visit Mussoorie via Delhi, Dehradun and return back via Delhi, Dehradun to Guwahati along with your mother, husband and daughter, by the shortest possible route, as per existing Rules.

Yours faithfully,

sel

JT. REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2019/5608-5610/A. dated 20.9.19
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The System Analyst, Gauhati High Court, Guwahati for information and necessary action.

20/09/19

JT. REGISTRAR (VIGILANCE)

JK